

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 4<sup>th</sup> September, 2018

No.HC.VII-60/2018/ 5203 /A. Shri Jyotirmoy Medhi, Lower Division Assistant (LDA), Office of the Sub-Divisional Judicial Magistrate (M), Nazira, is transferred against the vacant post of Lower Division Assistant (LDA) in the Office of the Chief Judicial Magistrate, Nalbari.

Shri Medhi will join at his new place of posting immediately.

No.HC.VII-60/2018/ 5204 /A. Shri Biswajit Bhattacharjya, Copyist, Office of the District and Sessions Judge, Cachar, Silchar, is transferred against the vacant post of Copyist in the Office of the District and Sessions Judge, Nalbari.

Shri Bhattacharjya will join at his new place of posting immediately.

No.HC.VII-60/2018/ 5205 /A. Shri Pramod Chandra Barman, Peon, Office of the District and Sessions Judge, Sonitpur, Tezpur, is transferred against the vacant post of Peon in the Office of the Chief Judicial Magistrate, Nalbari.

Shri Barman will join at his new place of posting immediately.

***N.B. The concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.***

By Order,  
Sd/- M.K. Kalita,  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-60/2018/ 5206 - 5221 /A.

Dated 04.09.2018

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District and Sessions Judge, Cachar, Silchar. He is requested to release Shri Biswajit Bhattacharjya in order to enable him to join at his new place of posting immediately.
5. The District and Sessions Judge, Sonitpur, Tezpur. He is requested to release Shri Pramod Chandra Barman in order to enable him to join at his new place of posting immediately.
6. The Chief Judicial Magistrate, Sivasagar. He is requested to release Shri Jyotirmoy Medhi in order to enable him to join at his new place of posting immediately.
7. The Chief Judicial Magistrate, Nalbari for information and necessary action.

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8. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
9. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
11. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
12. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
14. Shri Jyotirmoy Medhi (LDA), Office of the Sub-Divisional Judicial Magistrate (M), Nazira.
15. Shri Biswajit Bhattacharjya, Copyist, Office of the District and Sessions Judge, Cachar, Silchar.
16. Shri Pramod Chandra Barman, Peon, Office of the District and Sessions Sonitpur, Tezpur.

*(The list of staff here-in above is not necessary in order of seniority)*

  
4/9/18  
**REGISTRAR (VIGILANCE)**

  
4/9/2018